GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT

RAJYA SABHA

UNSTARRED QUESTION NO. 1047
TO BE ANSWERED ON 28.07.2021

DRAFT NATIONAL POLICY ON MIGRANT WORKERS

1047 SMT. PHULO DEVI NETAM:
SHRI KUMAR KETKAR:

Will the Minister of Labour and Employment be pleased to state:

(a) the deadline by which Government intends to finalise and implement the draft National policy on migrant workers prepared by the NITI Aayog;
(b) whether workers' unions representing workers, NGOs and other civil society organisations were consulted while drafting the policy; and
(c) whether the draft policy will take forward the proposal to set up a Migration Commission as mooted by Government in May, 2020?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)

(a) & (b): NITI Aayog has constituted a sub-group to prepare a National Action Plan for Migrant Workers. The sub-group comprises the members from various Ministries of Govt. of India, subject experts, NGOs and civil society organisations, to prepare a tangible action plan to address issues related to migrant workers.

(c): There is no proposal to set up a Migration Commission.

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